

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23480-23482/2019

(Arising out of impugned final judgment and order dated 30-03-2018 in WA No. 14246/1984 13-02-2019 in SA No. 117/2019 08-03-2019 in SA No. 117/2019 passed by the High Court Of Judicature At Allahabad)

RAMESH CHANDRA PANDEY

Petitioner(s)

VERSUS

CENTRAL BANK OF INDIA & ORS.

Respondent(s)

(IA No. 112965/2019 - EXEMPTION FROM FILING O.T.

IA No. 112960/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 112962/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 25-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Dr.I.M. Quddusi, Sr.Adv.
Mr. Jabar Singh, Adv.
Mr. Pramod Kr, Adv.
Mr. A.K. Panda, Adv.
Mr. Akshay Saxena, Adv.
M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. O. P. Gaggar, AOR
Mr. Aditya Gaggar, Adv.
Mr. Sachindra Karn, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 27.01.2020.

(INDU MARWAH)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER